Name of the corporate debtor: MIR REALTORS PRIVATE LIMITED

Annexure 7 Date of commencement of CIRP:18 -December-2021

List of creditors as on: 15 - September 2022

List of operational creditors (Government dues)

(Amount in₹) **Details of Claimant** Details of claim received Details of claim admitted Amount Amount of claim of any % of Amount Remarks, Amount mutual not Amount of Amount Whethe voting of S.No covered dues, admitted claim under if Identification Date of **Amount of claim** Nature of covered share in contige Amount claimed verification Government that may Department any No. Receipt admitted claim by CoC, if nt claim related be set-off Security party? applicabl guarantee Interest Ministry of **Employees Provident Fund** labour & 03-03-2022 1 68,95,992.00 68,95,992.00 Unsecured No Organisation Employment, Govt of India Ministry of **Employees State Insurance** labour & 11-01-2022 2 34,650.00 34,650.00 Unsecured No Corporation Employment, Govt of India Minstry of Central Tax & Central Excise, Finance, 18-03-2022 14,38,18,244.00 14,38,18,244.00 Unsecured No Ernakulam department of revenue TOTAL 15,07,48,886.00 15,07,48,886.00